

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 226
(IB)-3013(ND)2019

IN THE MATTER OF:

M/s. Reach International ... Applicant/Petitioner
Versus
M/s. Altech Infrastructure (P) Ltd. ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 10.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON' BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON' BLE MEMBER (T)

PRESENT:

ORDER

Renotify this case on 07.04.2021



(T.S SINGH)
COURT OFFICER